

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1419/2001

This the 8th day of May, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sukh Chand
S/o Sh. Dal Singh
C/o Sh. Lahiri Singh
R/o Village Garhi P.O. Sisoli
Distt. Meerut

...Applicant

(None)

Versus

1. Union of India
through its Secretary,
Ministry of Defence
South Block,
New Delhi.

2. The Chief Controller General,
Defence Accounts,
West Block V, R.K. Puram,
New Delhi- 110066.

3. The Controller of Defence Accounts (Army)
Bevedera Complex, Ayud Park
Meerut Cantt,
Meerut

...Respondents.

By Advocate: Sh. K.R. Sachdeva)

ORDER (ORAL)

By Sh. Kuldip Singh, Member (J)

None appeared for the applicant. OA is dismissed in
default and for non-prosecution.


(KULDIP SINGH)
Member (J)

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